

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 974/2019

(With report dated 28.02.2020)

Shivannabe&Ors.

Applicant(s)

Versus

State of Karnataka

Respondent(s)

Date of hearing: 03.03.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S. P. WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER
HON'BLE MR. SIDDHANTA DAS, EXPERT MEMBER**

For Respondent(s): Mr. Mukesh Kumar, Advocate for KSPCB

ORDER

A report was sought from the Karnataka State Pollution Control Board (State PCB) with reference to the allegation of noise pollution caused by Tata Telecommunications Building at Sanjaynagar, Banglor-94. The level of noise was said to be 65 to 80 decibels even at night which was affecting the inhabitants of the area.

Accordingly, a report has been filed by the State PCB on 28.02.2020 to the effect that necessary remedial action has been taken.

In view of above, no further order is necessary.

The applications is disposed of.

Adarsh Kumar Goel, CP

S. P. Wangdi, JM

Dr.Nagin Nanda, EM

Siddhanta Das, EM

March 03, 2020
Original Application No. 974/2019
AK

